

Ms D.P. Dhalasamant
A. Karanagga

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 625-1994

K. R. Patnaik..... Applicant(s)

..... Versus
Union of India & others..... Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	24.11.94	REGISTER S Registrar	D.P.O.O.B. 501-23 filed. Mr 24.11.94
2	25.11.94	Heard Shri D.P. Dhalasamant, learned counsel for the petitioner. This is basically an internal matter concerning the Postal and Telecommunication Departments. According to agreed arrangements both Departments have to release some quarters in favour of each other, as and when they fall vacant. Such a situation may have arisen with the retirement of Shri N.K. Patnaik, Group D Officer, Bhubaneswar GPO, who is said to have retired in the April, 1993. From the correspondence annexed to this application it is seen that the CGMT proposes to allot this quarter to the present applicant in case it is released by the Postal Department. It is not for this Tribunal to go into the merits or mutual claims of the departments since these are matters to be sorted out between themselves. Inasmuch as one seems to exist a prima-facie case for releasing at least one Type I quarter currently under the occupation of the	In this application w/c 19 has been filed for allotment of quarter. for a direction re: allotment of quarter. Mr 25.11.94 May be placed before the Registrar for Registration. S.D. Mr 25.11.94. Bhub S Registrar 25.11.94

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
..2	25.11.94	<p>Postal Wing in favour of Telecommunication Department and since it has also been stated that the Telecommunications Department proposes to allot this quarter to the present applicant, it is hereby directed that orders contained in the CPMG, Orissa Circle, Bhubaneswar Memo No. EVC-70/94 dated 18.8.1994 shall not be operated for a period of two months, before which it is hoped that the matters will be sorted out between the two departments. The present applicant need not be disturbed from the occupation of in his quarter Type IV No. 225 in P & T Colony, Unit IV, Bhubaneswar until then. Thus the application is disposed of at the admission stage. No costs.</p> <p>Hand over a copy of the order to the petitioner's counsel forthwith.</p> <p style="text-align: right;">8</p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>For Admon 2 Diferent Order Bhawan Mr 25/11/94</p> <p>OT-NO-2 25.11.94</p> <p>A copy of above order may be given to Mr. D. P. Dhal as per direction of Hon'ble court.</p> <p>Path 25/11/94 Bhawan S-0 25.11.94</p> <p>Received by me on dt 25.11.94 25.11.1994</p>